

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 125 of 2012

Dated: 30th July, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Hindalco Industries Ltd. Appellant (s)

Versus

Uttar Pradesh Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant(s): Mr. Parag Tripathi, Sr. Adv.
Mr. Syed Shahid Husain Rizvi
Mr. Shadar Farasat
Ms. A. Ganguli

Counsel for Respondent (s): Mr. Sanjay Singh for UPERC

ORDER

Admit. Mr. Sanjay Singh, the learned counsel takes notice on behalf of the Commission and seeks some time to file the reply. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter on **30.08.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs